

HARYANA VIDHAN SABHA

Starred Questions

*to be asked at a meeting of the Haryana Vidhan Sabha to be held on
Tuesday, the 3rd March, 2020.*

To Open a Blood Bank

- *204. Shri Amit Sihag, M.L.A. :** Will the Health Minister be pleased to state —
- whether there is any proposal under consideration of the Government to open a blood bank in the 100 bed hospital of Dabwali; and
 - if so, the time by which it is likely to be opened ?

To Install Solar Energy Lights

- *337. Shri Mohan Lal Badouli, M.L.A. :** Will the New and Renewable Energy Minister be pleased to state whether there is any proposal under consideration of the Government to install solar energy lights in the streets of Kundli village ?

Details of Beldars

- *295. Shri Aftab Ahmed, M.L.A. :** Will the Chief Minister be pleased to state the details of beldars appointed on the D.C. rate in Mewat Water Services Division Nuh, Faridabad Water Services Division and Palwal Water Services Division from 01.01.2015 to 31.12.2019 ?

Cases of Human Trafficking

- *348. Shri Ishwar Singh, M.L.A. :** Will the Home Minister be pleased to state —
- whether it is a fact that the cases of Human trafficking and the sale purchase of human organs has been increased in State; if so, the yearwise details of the cases registered in State from the year 2012 till to date togetherwith the steps taken by the Government for prevention of human trafficking in State; and
 - the total number of minor girls and boys victimized in human trafficking in above mentioned cases togetherwith the details thereof ?

To Give Relief in Penalty

- *147. Shri Aseem Goel, M.L.A. :** Will the Urban Local Bodies Minister be pleased to state whether it is fact that penalty of Rs. 50/day is imposed on legal heirs who could not get the land transferred within the prescribed period of 3 months after the death of owner in municipal bodies of state; if so, whether there is any proposal under consideration of the Government to give relief in above said provision togetherwith the details thereof ?
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Second Language Status of Punjabi Language

***195. Shri Shishpal Singh, M.L.A. :** Will the Education Minister be pleased to state —

- (a) whether it is a fact that the Punjabi Language has given status of second language by the Government in State; and
- (b) if so, the total number of offices using Punjabi Language in the State ?

To Check the under Ground Water

***179. Smt. Nirmal Rani, M.L.A. :** Will the Chief Minister be pleased to state whether it is a fact that the under-ground water of villages Bari, Lalheri Kalan, Lalheri Khurd, Rajlu Garhi and Bhogipur of Ganaur Constituency has been contaminated; if so, the reason thereof togetherwith the steps taken by the Government to check the said problem ?

To Solve the Problem of Drinking Water

***165. Shri Neeraj Sharma, M.L.A. :** Will the Urban Local Bodies Minister be pleased to state the steps taken by the Government to solve the problem of drinking water in ward No. 1,3,5,6,7,8,9,10 of N.I.T. Faridabad ?

Bio-Degradable Carry Bags

***350. Shri Ghanshyam Dass Arora, M.L.A. :** Will the Deputy Chief Minister be pleased to state whether there is any proposal under consideration of the Government to provide subsidy to manufacturing units producing bio-degradable carry bags in State; if so, the details thereof ?

To Construct Rest House

***5. Shri Laxman Singh Yadav, M.L.A. :** Will the Deputy Chief Minister be pleased to state —

- (a) whether there is any proposal under consideration of the Government to construct rest house of P.W.D. in Jatusana of Kosli Constituency; and
- (b) if so, the time by which it is likely to be constructed ?

To Level the School Play Ground

***137. Shri Amarjeet Dhanda, M.L.A. :** Will the Education Minister be pleased to state whether there is any proposal under consideration of the Government to raise the level of play ground of Government School in village Igrah of Julana Assembly Constituency; if so, the time by which the abovesaid proposal is likely to be materialized ?

Details of Old Age Pension Scheme

***317. Shri Bharat Bhushan Batra, M.L.A. :** Will the Minister of State for Social Justice and Empowerment be pleased to state —

- (a) the districtwise details of the old age pension beneficiaries in State whose pension has been stopped by the Government during the period from 01.07.2018 to 31.01.2020;
- (b) whether it is a fact that demand of arrears has been made by the Government from the old age pension beneficiaries mentioned in at (a) above; and
- (c) the eligibility criteria for getting old age pension in State togetherwith the details thereof ?

The Status of Dadupur Nalvi Canal

***71. Shri Ram Karan, M.L.A. :** Will the Chief Minister be pleased to state the status of Dadupur Nalvi Canal togetherwith the details thereof ?

To Replace the Old Pipe Lines

***310. Shri Subhash Sudha, M.L.A. :** Will the Chief Minister be pleased to state —

- (a) whether it is a fact that the old water supply pipe lines and sewerage pipe lines in Sectors 2, 3 and 13 of Kurukshetra City are in dilapidated condition; and
- (b) if so, whether there is any proposal under consideration of the Government to replace the said pipe lines togetherwith the time by which these are likely to be replaced ?

Construction of Bye-Pass

***44. Shri Mewa Singh, M.L.A. :** Will the Deputy Chief Minister be pleased to state whether there is any proposal under consideration of the Government to construct any Bye-Pass for Ladwa City; if so, the details thereof togetherwith the time by which it is likely to be constructed ?

Details of Defaulting Mining Contractors

***13. Smt. Kiran Choudhry, M.L.A. :** Will the Mines and Geology Minister be pleased to state whether any Government dues are pending against any of the mining contractors in State; if so, the details thereof togetherwith the details of penalty imposed on such defaulters ?

To Check the Release of Contaminated Water

- *366. Shri Lakshman Napa, M.L.A. :** Will the Chief Minister be pleased to state —
- (a) whether it is a fact that the contaminated water of the factories is being released in Ghaggar River due to which Hepatitis C and Hepatitis B etc. diseases have been spreading in Ratia Assembly Constituency; and
 - (b) if so, the action taken by the Government to check the release of contaminated water in Ghaggar River ?

To Provide Necessary Equipments in Veterinary Polyclinic

- *28. Shri Chiranjeev Rao, M.L.A. :** Will the Animal Husbandry and Dairying Minister be pleased to state —
- (a) whether there is any proposal under consideration of the Government to provide Ultrasound Machine, X-Ray Machine, Hydraulic Table and other necessary equipments in Veterinary Polyclinic in village Saharanwas of district Rewari; and
 - (b) if so, the time by which the abovesaid equipments are likely to be provided in the said polyclinic ?

To Provide the Canal Based Drinking Water

- *220. Shri Ram Niwas, M.L.A. :** Will the Chief Minister be pleased to state —
- (a) whether there is any proposal under consideration of the Government to provide the canal based drinking water in Narwana City; and
 - (b) if so, the time by which the above said proposal is likely to be materialized togetherwith the details thereof ?

To Promote Bird Sanctuary

- *192. Shri Kuldeep Vats, M.L.A. :** Will the Forests Minister be pleased to state whether there is any proposal under consideration of the Government to promote Bhindawas Bird Sanctuary of district Jhajjar at the world level ?

Chandigarh:
The 27th February, 2020.

R. K. NANDAL,
Secretary,
Haryana Vidhan Sabha.